

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 102 of 2021(SZ)
with
OA.No. 2 of 2020(SZ)

S.Kumaradasan,
Vice President,
Velacherry,
Eri Pathukappu Iyakkam,
Velacherry, Chennai

... Applicant

Vs

The Government of Tamil Nadu,
Rep by its Chief Secretary,
Chennai and Others.

... Respondent

**STATUS REPORT BY TAMIL NADU HOUSING BOARD IN O.A.No. 102
of 2021 (SZ) with O.A.No. 2 of 2020 (SZ)**

I, Mrs.G.S.Premalatha, W/o Mr.R.Gnanasambandam,
Hindu, aged about 58 years having office at No.63,
Dr.Muthulakshmi Road, Shastri Nagar, Adyar, Chennai,
Tamil Nadu - 600 020 do hereby solemnly affirm and
sincerely state as follows:

Ch. Premalatha
Executive Engineer &
Administrative Officer
Besant Nagar Division
Tamil Nadu Housing Board
Chennai-600 020.

1. I am working as Executive Engineer and Administrative officer in Tamil Nadu Housing Board, Besant Nagar Division and I am well acquainted with the facts and circumstances of this case.

2. I humbly submit that when the above case came up for hearing on 14.12.2023 before the Hon'ble Green Tribunal, Southern Zone, the Tamil Nadu Housing Board and Tamil Nadu Slum Clearance, the Respondent No. 10 and 11 respectively were directed to file status report on the subject matter.

3. I humbly submit that vide G.O. Ms. No.642 30.05.1988 issued by the Housing and Urban Development Department the Government directed the lands measuring 21.45.00 hectare (53.00 acres) in Velacherry Village, Saidapet Taluk, Chengelpattu District were placed at the disposal Tamil Nadu Housing Board (TNHB) for the implementation of the sites and services component of the Tamil Nadu Urban Development Project. Additional to the above G.O. Ms. No 642 the Collector of Madras in his proceedings No. J5.51162/88 dated 22.03.1991 allotted an additional land of 1.47 Acres for formation of link road in the scheme layout.

Ch. Premalatha
Executive Engineer &
Administrative Officer
Besant Nagar Division
Tamil Nadu Housing Board
Chennai-600 020.

4. A total extent of 54.47 Acres was allotted to the TNHB under the scheme. Based on the above G.O and proceedings of Collector of Madras, the layout plan was made and approval was provided by the Madras Metropolitan Development Authority (MMDA) now Chennai Metropolitan Development Authority (CMDA) in the year 1991.

The layout was prepared and approved by MMDA vide L.P (S & S)/ MMDA. No.12/91. The Layout contains various plots. The details & Plots are as Follows:

Sl.no.	Category	No.of.plots
1.	HIG	36
2.	MIG	145
3.	LIG-I	373
4.	LIG-II	297
5.	EWS 'A'	372
6.	EWS 'B'	572
TOTAL		1795

The above plots were sold out to the public as per the TNHB Norms from 1993. And 24 flats were constructed in one block in the year of 2018 & all flats were sold out to the public as per the TNHB norms.

Ch. Premalatha
 Executive Engineer &
 Administrative Officer
 Besant Nagar Division
 Tamil Nadu Housing Board
 Chennai-600 020.

5. I humbly submit that after layout approval from MMDA the TNHB implemented the above scheme in the Survey No. 123/1part of Velachery Village, Saidapet Taluk, Chengelpattu District in the year of 1992. The roads and the sewer pipelines were laid down as per the norms and the sewer line were drawn to connect the main line and the main line was connected to Sewage Treatment Plant at Perungudi, Chennai. After completing the basic amenities which includes sewer line, storm water line, drinking water line, electric cable for each plot, etc., the plots were sold out to public.

6. I submit that regarding the flood during 1st week of December 2023, the rain water stagnated for 2 days later it drained on its own. The flood does not affect any part of the Tamil Nadu Housing Board Scheme.

It is therefore respectfully prayed that this Hon'ble Tribunal be pleased to pass such other order or orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

Solemnly affirmed at
Chennai on this the day
of December 2023 and
made his signature in my
presence.

Ch. Poornakalpa
Executive Engineer &
Administrative Officer
Besant Nagar Division
Tamil Nadu Housing Board
Chennai-600 080.

A. S. Srinivasan
[A. S. Srinivasan]
MS 492/09
No. 301, Thambu Chetty St,
Advocate / Chennai Chennai-01

[Signature]

COUNSEL FOR 10th RESPONDENT

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NATIONAL GREEN TRIBUNAL
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O.A.No.102 of 2021

S.Kumaradasan,

... Applicant

Vs

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Rep by its Chief Secretary,
Chennai and Others.

... Respondents

STATUS REPORT BY
TAMILNADU HOUSING BAORD

M/s. D. ARUN KUMAR
(Enrl. No.1933/2014)
COUNSEL FOR 10TH RESPONDENT
99423 59090